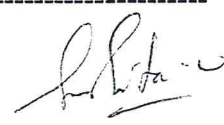


NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 4/5/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/357/(IB)/2018  
NAME OF THE PETITIONER(S) : GLOCAL EDGE CONSULTANTS PVT LTD  
NAME OF THE RESPONDENT(S) : NONI BIOTECH PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1	RUSHMITA UDAYASAKAR	COUNSEL FOR OPERATIONAL CREDITOR	
2	AANCHAL NICHANI	"	

**ORDER**

Counsel for petitioner present. Manager of the respondent company present and prayed for time to file counter stating that the counsel on record could not attend the Tribunal today due to personal inconvenience. Time is enlarged at request. Put up on 12.06.2018.

<sup>-511</sup>  
(S VIJAYARAGHAVAN)  
Member (Technical)

<sup>-54-</sup>  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)